

DIVISION BENCH
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1161(KB)2018
IA(I.B.C)/1713(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JUNE 2024

IN THE MATTER OF	BISHANDAS IRON WORK LIMITED VS SWATI MINING PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance via video conference/physically

Mr. Manas Das, Adv.

] For Liquidator

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **07.08.2024**.

Satyajit Roy
(Court Officer)